

Thefts on Delhi-Bombay Trains

5237. SHRI DAU DAYAL JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of theft cases registered during the last three years in goods trains on Delhi-Bombay route of Western Railway;

(b) the number of claims filed against Railways and since when these cases are pending;

(c) the number of cases decided, if any, and the individuals to whom the compensation has been paid and the amount thereof; and

(d) the steps taken by Government to check such thefts and the results achieved therefrom?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) The number of theft cases registered during the last three years in goods trains on Delhi-Bombay route of Western Railway is as under:-

Years	No. of cases registered
1987 - 88	116
1988 - 89	82
1989 - 90	88

(b) Statistics of claims preferred on the Railways as a result of thefts on trains is not maintained.

(c) Does not arise.

(d) The following preventive measures are being taken to check the incidents of thefts over this route:-

1. Close co-ordination between the RPF, the GRP and the local Police is maintained at various levels to deal with criminals and receivers of stolen property.
2. Intensive beat patrolling in the yards and other vulnerable areas/sections.
3. Deployment of crime intelligence staff and organising raids on receivers of stolen Railway property.
4. Escorting of trains carrying valuable consignments as far as possible.
5. Deployment of Dog squads and patrolling in vulnerable yards and areas.

The crime situation as regards theft from the goods trains on this route is concerned, is quite under control due to proper & effective, implementation of these measures.

Ticket Windows at Railway Stations on Kota-Chittor Line

5238. SHRI DAU DAYAL JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is lack of basic passenger amenities including ticket windows at some stations on newly constructed Kota-Chittor railway line;

(b) if so, the names of such stations; and

(c) the arrangements being made to provide these facilities?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). Before opening of Kota - Chittaurgarh line to traffic in October, 1989, minimum facilities including the booking windows required to handle the anticipated level of traffic had been provided at 17 stations on this line. Works of providing platform shelter and surfacing at Jalindri, Upramal, Shyampur, Mohanpura, Singalishyam, Jodhpuria, Tamban Vatinagar Stations are in progress and expected to be completed shortly.

Hospital in Kishanganj Railway Colony

5239. SHRI MADAN LAL KHURANA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is only a small railway dispensary in the Kishanganj railway colony;

(b) the sanctioned posts of doctors and the number of doctors actually working there;

(c) whether in the absence of a driver, serious patients are not able to utilise the facility of ambulance provided at the dispensary;

(d) whether any representations have been received for setting up a railway hospital at this place; and

(e) if so, reaction of Government thereto?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir. It apparently refers to the Railway Colony Kishanganj at Delhi which has the biggest Health Unit in Indian Railways.

(b) The number of sanctioned posts of doctors at Delhi Kishanganj is 7 (including one for family welfare) against which 5 doctors are working. There is general shortage

of Doctors on Indian Railways in general & Northern Railway in particular.

(c) No, Sir. There are two ambulance drivers. Besides the services of ambulances from Divisional Hospital, S. P. Mukherjee Marg, Delhi as well as Central Hospital, Basant Lane, New Delhi are also available if required for emergencies.

(d) Yes, Sir.

(e) Two well-equipped Railway Hospitals are 3 & 6 Kms. respectively from Delhi Kishanganj. Ambulances and observation beds facilities are also available. This is considered as adequate in the existing circumstances.

Finished Goods Inventory of IDPL

5240. SHRI MADAN LAL KHURANA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the details of the finished goods inventory of the Indian Drugs and Pharmaceuticals Limited in 1989-90 and how it compares with that of the preceding four years;

(b) whether there is an increase and if so, how much;

(c) the reasons therefor and from where this increase in finished goods inventory has been financed; and

(d) the details of the cost of financing?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). the value of finished goods inventory of IDPL as on 28.2.1990 and as on the closing dates of 1985 - 86, 1986 - 87, 1987 - 88 and 1988 - 89 is as under:-